

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:451

ANSWERED ON:20.11.2007

BAN ON EXPORT OF NON0- BASMATI RICE

Ahir Shri Hansraj Gangaram;Khan Shri Mohammad Tahir;Lagadapati Shri Rajagopal;Pathak Shri Brajesh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has banned export of non-basmati rice from the country;
- (b) if so, the reasons therefor;
- (c) whether the Government has taken any decision to lift the ban on export of non-basmati rice;
- (d) if so, the reasons therefor;
- (e) whether the Government has received any representation for reconsideration of this decision in the interest of farmers; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH)

a) to f): The Government had imposed a ban on export of non-basmati rice in order to maximize procurement of rice for meeting the requirements of targeted Public Distribution System(PDS) and other welfare schemes. In the wake of representations from various stake-holders against a complete ban on export of this commodity, the Government had allowed export of non-basmati rice provided it's minimum export price is more than US \$425 per ton.